

BENCH-II

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No. 202/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> AUGUST, 2018, 10:30 A.M**

Name of the Company		Sanjay Stores-Vs- Cookme (Spices) Pvt.Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

*David K. Karthi*  
*[Signature]*

17.8.2018

111. 17-08-2018 – CP(IB) No. 202/KB/2018 – Sanjay Stores Vs.  
Cookme(Spices) Pvt. Ltd.

O R D E R

The Ld. Counsel for the Operational Creditor appeared. No one appeared for the Corporate Debtor in spite of service of notice.

The matter is fixed for ex parte hearing on 18-09-2018.

Sd

(MADAN B GOSAVI)  
MEMBER(JUDICIAL)